NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU HELD ON 02-02-17

PRESENT:

SHRI RATAKONDA MURALI, MEMBER (J) AND

DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER

: 256/16

PETITION NUMBER

: TP 107 /17

NAME OF THE PETITIONER (S)

: CUMMING CHERATOR TECHNOLOWES INDIA PYT. LTP. : RA POWER CHEN ENVINEERS PYT. LTE

NAME OF THE RESPONDENT (S)

UNDER SECTION

: 433(e) (f).

S.NO. NAME (IN CAPITAL)

SIGNATURE

PHONE NUMBER

REPRESENTATION BY WHOM

DESIGNATION

Sis. Janbharg

SHUBHANG SETLUR 9448027778

Petitiener

Shri Shubhang Setlur, Advocate appearing for the Petitioner is present. He is directed to file 2 sets of copies and to comply with Rules framed under I & B Code and to also serve notices on the respondents after collecting it from the Registry.

Time granted till 06.03.2017.

MEMBER (J)

MEMBER (T)